

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1224
TO BE ANSWERED ON 03.03.2016

WASTE TO ENERGY PLANTS

1224. SHRI PREM SINGH CHANDUMAJRA:

SHRI V. PANNEERSELVAM:

SHRI BHOLA SINGH:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Waste-to-Energy (WTE) plant at Okhla, Delhi is reportedly using the mass burning technology to produce power;
- (b) if so, the details thereof indicating the total numbers of WTE plants in Delhi;
- (c) whether various WTE plants in Delhi are not getting operational on time due to pendency of clearance certificates, if so, the details thereof;
- (d) whether the NGT has issued any directives in this regard, if so, the details thereof and the action taken thereon; and
- (e) the steps taken/being taken by the Government to expedite the process of operationalizing all the WTE plants in Delhi?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a): Yes, Madam, the Waste-to-Energy (WTE) Plant at Okhla, Delhi is using mass burn technology to produce power.
- (b): There are 4 WTE plants with a cumulative installed capacity of 53.7 MW. The current status of each plant is given at **Annexure**.
- (c): The status of clearance certificate for various WTE plants in Delhi from Delhi Pollution Control Committee (DPCC) is given at **Annexure**.
- (d)&(e): The matter is pending for directions in the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi who had directed, vide its order dated 17 Dec 2015, that a high power team should visit the three WTE plants i.e. at Okhla, Ghazipur and Bawana and submit its report within 3 weeks. Accordingly, the inspection report has been filed by DPCC in the Hon'ble NGT and the matter is listed for final arguments on 15th March 2016.

Annexure

Annexure referred to in reply to parts (b)&(c) of Lok Sabha Unstarred Question No. 1224 for 03.03.2016 regarding Waste To Energy Plants

Details of Waste to Energy Plants in Delhi

S. No.	Location/Site and name of the Project Developer	Quantity of Waste Processed Tons/Day	Installed Capacity in MW	Status of Operation	Status of Consent to Operate
i)	Timarpur-Okhla Waste Processing Company, Okhla Compost Site by Jindal Urban Infra, New Delhi	2000	16	Operational	Consent to operate was accorded in Nov 2011. Its renewal is pending with DPCC from 21 st March 2013 and is being operated as Deemed renewal.
ii)	East Delhi Waste Processing Company Pvt. Ltd., Ghazipur by IL&FS Environmental Infrastructure & Services Ltd., New Delhi	2000	12	Under Trial Runs	Consent to operate based on pre-processing of waste and preparation of Refuse Derived Fuel (RDF) was applied on 09 th December 2015 and clearance from DPCC is still awaited.
iii)	Delhi MSW Solutions Ltd. Narela Bawana Road, Narela, Bawana by Ramky Enviro Engineers Ltd., New Delhi	2000	24	Under Installation	Consent to establish was issued in August 2012. Consent to operate will be accorded by DPCC on completion of the installation.
iv)	Waste to Energy Plant at West Kidwai Nagar by Elephant Energy Pvt. Ltd., New Delhi	70	1.7	Under Trial Runs	Consent to operate will be accorded by DPCC on completion of the installation.
	Total		53.7		

